

IN THE HIGH COURT OF **ORISSA, CUTTACK**

Institution of Applications for issue of Certified
Copies.

Report on :29-06-2026

Date : 29.06.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
53/2026	29.06.2026	CRLMC-4016/2025	A.K.RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	
54/2026	29.06.2026	CRLMC-1787/2026	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
55/2026	29.06.2026	CRLMC-1989/2026	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
56/2026	29.06.2026	CRLMC-3815/2024	P.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-04-17	
57/2026	29.06.2026	CRLMC-3815/2024	P.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-04-17	
58/2026	29.06.2026	WP (C) - 19331/2014	P.K.RATH	C.O.	COURT NO. 6	Order Dtd. 2026-06-25	WRIT BRANCH-8
59/2026	29.06.2026	WP (C) - 14538/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5
60/2026	29.06.2026	ABLAPL-6947/2026	R.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	
61/2026	29.06.2026	MACA-481/2022	MOTILAL MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	MISC. APPEAL SEC.
62/2026	29.06.2026	MACA-481/2022	SARAT SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	MISC. APPEAL SEC.
64/2026	29.06.2026	MACA-568/2024	J DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	MISC. APPEAL SEC.
65/2026	29.06.2026	ABLAPL-2558/2026	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-06-25	
66/2026	29.06.2026	ABLAPL-6826/2026	P.BEURA	C.O.	COURT NO. 17	Order Dtd. 2026-06-19	BAIL-2
67/2026	29.06.2026	WP (C) - 18743/2026	A. K. DEI	C.O.	COURT NO. 17	Order Dtd. 2026-06-25	WRIT BRANCH-1
68/2026	29.06.2026	ABLAPL-5492/2026	SWETAPADMA ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	
69/2026	29.06.2026	ABLAPL-	AK BEHERA	C.O.	COURT NO.	Order Dtd. 2026-06-24	BAIL-1

		3972/2026			2 OLD		
70/2026	29.06.2026	ABLAPL-4266/2026	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	BAIL-2
71/2026	29.06.2026	ABLAPL-5534/2026	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	BAIL-1
72/2026	29.06.2026	ABLAPL-6201/2026	BK SENDHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	
73/2026	29.06.2026	ABLAPL-6243/2026	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	
99/2026	29.06.2026	MACA-568/2024	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	MISC. APPEAL SEC.
00/2026	29.06.2026	WP(C) - 17153/2026	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
01/2026	29.06.2026	WA-868/2025	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	
07/2026	29.06.2026	ABLAPL-7105/2026	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
08/2026	29.06.2026	ABLAPL-7067/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
09/2026	29.06.2026	CONTC-3158/2026	RK BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
10/2026	29.06.2026	ABLAPL-7066/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	BAIL-2
11/2026	29.06.2026	ABLAPL-7103/2026	TR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
12/2026	29.06.2026	ABLAPL-7098/2026	P MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
13/2026	29.06.2026	WP(C) - 8412/2024	SK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-4
14/2026	29.06.2026	ABLAPL-7091/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
15/2026	29.06.2026	ABLAPL-7085/2026	N ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
17/2026	29.06.2026	WP(C) - 8412/2024	RC MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-4
18/2026	29.06.2026	ABLAPL-7081/2026	N ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
19/2026	29.06.2026	ABLAPL-7093/2026	MK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
20/2026	29.06.2026	CMP-964/2026	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5

21/2026	29.06.2026	WP (C) – 3424/2013	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-6
22/2026	29.06.2026	ABLAPL– 7088/2026	KC PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
23/2026	29.06.2026	CMP– 817/2026	M.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	
24/2026	29.06.2026	ABLAPL– 7106/2026	SR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
26/2026	29.06.2026	ABLAPL– 7104/2026	SK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
27/2026	29.06.2026	ABLAPL– 7086/2026	MN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
29/2026	29.06.2026	ABLAPL– 7107/2026	MANGU NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
32/2026	29.06.2026	CRLREV– 364/2026	K.K.NATH	C.O.	COURT NO. 17	Order Dtd. 2026-08-03	
38/2026	29.06.2026	CRLMP– 761/2026	B.B.PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2026-06-25	
41/2026	29.06.2026	CMP– 998/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
44/2026	29.06.2026	CRLMC– 1655/2026	P.R.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-24	
45/2026	29.06.2026	WP (C) – 12973/2026	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-6
46/2026	29.06.2026	CONTC– 3181/2026	M.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
47/2026	29.06.2026	CONTC– 2931/2026	M/S PRITAM KUMAR MOHANTY , D.SAHU, A.K.SAHU, D.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
48/2026	29.06.2026	CONTC– 3405/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
50/2026	29.06.2026	CMP– 885/2026	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
55/2026	29.06.2026	ABLAPL– 7009/2026	AK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	BAIL-1

56/2026	29.06.2026	CONTC-2973/2026	A.K.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
59/2026	29.06.2026	CONTC-2762/2026	J.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
60/2026	29.06.2026	ABLAPL-7011/2026	AK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	BAIL-2
61/2026	29.06.2026	ABLAPL-7108/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
62/2026	29.06.2026	CRLMC-2258/2025	R.K.MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
63/2026	29.06.2026	ABLAPL-7017/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	BAIL-2
72/2026	29.06.2026	WP (C) - 19050/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH (DIVISIO BENCH-2)
73/2026	29.06.2026	WP (C) - 16621/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-5
74/2026	29.06.2026	WP (C) - 19034/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-8
75/2026	29.06.2026	WP (C) - 18905/2026	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	WRIT BRANCH-8
76/2026	29.06.2026	WP (C) - 18826/2026	P. PUNYOTAYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
77/2026	29.06.2026	WP (C) - 18390/2026	P. PUNYOTAYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
78/2026	29.06.2026	MACA-787/2007	J DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-19	MISC. APPEAL SEC.
79/2026	29.06.2026	WP (C) - 18908/2026	B. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-5
80/2026	29.06.2026	MACA-773/2007	J DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-19	MISC. APPEAL SEC.
81/2026	29.06.2026	WP (C) - 17692/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
82/2026	29.06.2026	WP (C) - 23909/2024	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
83/2026	29.06.2026	WP (C) - 18619/2026	P.K. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-3
84/2026	29.06.2026	CONTC-1793/2026	S.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	

85/2026	29.06.2026	CRLA-1272/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-06-29	
86/2026	29.06.2026	WP (C) - 19216/2021	J.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-06-25	WRIT BRANCH (DIVISION BENCH-1)
87/2026	29.06.2026	WP (C) - 19216/2021	S.K.SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2026-06-25	WRIT BRANCH (DIVISION BENCH-1)
89/2026	29.06.2026	CRLMC-1768/2026	S.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-06-25	
91/2026	29.06.2026	ABLAPL-7042/2026	S R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-06-24	
44/2026	29.06.2026	CONTC-2966/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-06-23	CONTEMPT
45/2026	29.06.2026	CONTC-2967/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-06-23	CONTEMPT
46/2026	29.06.2026	CMP-922/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-06-23	
47/2026	29.06.2026	WP (C) - 17758/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-06-22	
48/2026	29.06.2026	CONTC-3206/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-06-25	
49/2026	29.06.2026	WP (C) - 9496/2022	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	WRIT BRANCH-5
50/2026	29.06.2026	WP (C) - 27277/2023	SURYAKANTA PALAI	GENERAL		Annexure	WRIT BRANCH-5
51/2026	29.06.2026	WP (C) - 26770/2017	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-06-19	WRIT BRANCH-3
52/2026	29.06.2026	WPC (OAC) - 643/2018	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	OA Branch
63/2026	29.06.2026	CONTC-5509/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-15	CONTEMPT
98/2026	29.06.2026	WP (C) - 16834/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-17	WRIT BRANCH-8
02/2026	29.06.2026	FAO-104/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.
03/2026	29.06.2026	WP (C) - 14771/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-06-24	

04/2026	29.06.2026	CONTC-787/2026	MANOJ KUMAR RANA	GENERAL		Entire Order	CONTEMPT
05/2026	29.06.2026	CONTC-2495/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-12	
06/2026	29.06.2026	CONTC-2460/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-12	
16/2026	29.06.2026	OJC-4404/1997	MANAS PATI	GENERAL		Entire Brief	
31/2026	29.06.2026	CRLMC-1672/2026	BIDYADHAR PANDA	GENERAL		Order Dtd. 2026-06-29	
53/2026	29.06.2026	WPC (OAC) - 3459/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-08	OA Branch
69/2026	29.06.2026	CONTC-3133/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-06-25	
88/2026	29.06.2026	BLAPL-4069/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-06-29	BAIL-2
74/2026	29.06.2026	WP (C) - 15855/2015	S C DASH	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-8
75/2026	29.06.2026	WP (C) - 24322/2022	S BISWAL	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)
76/2026	29.06.2026	WP (C) - 24322/2022	S BISWAL	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)
77/2026	29.06.2026	WP (C) - 30062/2022	P C DAS 2	GENERAL		Order Dtd. 2026-04-06	WRIT BRANCH-1
78/2026	29.06.2026	CONTC-4722/2025	R SAMAL	GENERAL		Order Dtd. 2026-06-24	
79/2026	29.06.2026	WA-560/2025	B K SWAIN	GENERAL		Order Dtd. 2026-06-25	
80/2026	29.06.2026	WA-558/2025	B K SWAIN	GENERAL		Order Dtd. 2026-06-25	WRIT APPEAL
81/2026	29.06.2026	WP (C) - 32440/2025	S K SAHOO	GENERAL		Order Dtd. 2026-01-13	
82/2026	29.06.2026	CRLREV-1108/2025	S K SAHOO	GENERAL		Order Dtd. 2026-01-13	
83/2026	29.06.2026	CRLMP-754/2026	S K SAHOO	GENERAL		Order Dtd. 2026-06-24	
84/2026	29.06.2026	CRLMP-576/2026	S K SAHOO	GENERAL		Order Dtd. 2026-06-24	
85/2026	29.06.2026	WP (C) - 14903/2026	M LAKHUA	GENERAL		Order Dtd. 2026-05-13	
86/2026	29.06.2026	WP (C) - 15019/2026	M LAKHUA	GENERAL		Order Dtd. 2026-05-13	WRIT BRANCH (DIVISION BENCH-3)

87/2026	29.06.2026	RVWPET-62/2026	A MOHANTY	GENERAL		Order Dtd. 2026-06-25	CIVIL REVISION
88/2026	29.06.2026	FAO-285/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-21	
89/2026	29.06.2026	FAO-284/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-21	
90/2026	29.06.2026	FAO-379/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-21	
91/2026	29.06.2026	FAO-281/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-21	
92/2026	29.06.2026	CRLMC-8/2025	A SAHOO	GENERAL		Order Dtd. 2026-06-25	
93/2026	29.06.2026	CRLMC-811/2026	J P KAR	GENERAL		Order Dtd. 2026-06-25	
94/2026	29.06.2026	ABLAPL-7110/2026	B TRIPATHY	GENERAL		Order Dtd. 2026-06-25	
95/2026	29.06.2026	ABLAPL-7097/2026	B TRIPATHY	GENERAL		Order Dtd. 2026-06-25	
96/2026	29.06.2026	CRLMC-607/2026	B TRIPATHY	GENERAL		Order Dtd. 2026-06-25	
97/2026	29.06.2026	WP (C) - 19073/2026	U CHHOTARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
25/2026	29.06.2026	CRLA-119/2010	M S BEHERA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL
28/2026	29.06.2026	CRLMC-4096/2023	A K MOHANTY	GENERAL		Order Dtd. 2024-01-16Petition,Annexure,	CRIMINAL MISC
30/2026	29.06.2026	CRLREV-312/2009	S C BISWAL	GENERAL		Order Dtd. 2026-05-13	CRIMINAL REVISION
33/2026	29.06.2026	RVWPET-442/2023	J BEHERA	GENERAL		Order Dtd. 9999-12-31	CIVIL REVISION
34/2026	29.06.2026	RVWPET-465/2023	J BEHERA	GENERAL		Order Dtd. 9999-12-31	CIVIL REVISION
35/2026	29.06.2026	FAO-500/2018	L SAHOO	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.
36/2026	29.06.2026	WP (C) - 20783/2018	T BAG	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
37/2026	29.06.2026	WP (C) - 20749/2018	T BAG	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
39/2026	29.06.2026	WP (C) - 20784/2018	T BAG	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
40/2026	29.06.2026	FAO-35/2023	S K SWAIN	GENERAL		Order Dtd. 2025-12-19	MISC. APPEAL SEC.
42/2026	29.06.2026	OJC-3306/1986	K C SAHOO	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,Counter,	

43/2026	29.06.2026	OJC- 2023/1986	J RANI	GENERAL		Order Dtd. 9999-12-31 Petition,Annexure,Counter,	
49/2026	29.06.2026	ABLAPL- 7157/2026	K NAYAK	GENERAL		Order Dtd. 2026-06-29	
51/2026	29.06.2026	ABLAPL- 7159/2026	K NAYAK	GENERAL		Order Dtd. 2026-06-29	BAIL-1
52/2026	29.06.2026	ABLAPL- 7080/2026	S N GAYA	GENERAL		Order Dtd. 2026-06-25	BAIL-2
54/2026	29.06.2026	ABLAPL- 7162/2026	K NAYAK	GENERAL		Order Dtd. 2026-06-29	
57/2026	29.06.2026	CRLMP- 1576/2025	A K MOHANTY	GENERAL		Order Dtd. 2025-12-23	
58/2026	29.06.2026	ABLAPL- 7115/2026	S N MISHRA	GENERAL		Order Dtd. 2026-06-29	BAIL-1
64/2026	29.06.2026	WP (C) - 33465/2025	N C SINHA	GENERAL		Order Dtd. 2026-05-22	
65/2026	29.06.2026	WA- 566/2025	P C DAS	GENERAL		Order Dtd. 2026-06-25	
66/2026	29.06.2026	WP (C) - 17190/2026	S K BEHERA	GENERAL		Order Dtd. 2026-06-24	
67/2026	29.06.2026	WP (C) - 12793/2026	M NAYAK	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-3
68/2026	29.06.2026	ABLAPL- 4170/2026	S C DAS	GENERAL		Order Dtd. 2026-06-23 Petition,Annexure,	
70/2026	29.06.2026	CRLMC- 1942/2026	S N GAYA	GENERAL		Order Dtd. 2026-06-25	
71/2026	29.06.2026	ABLAPL- 3948/2026	S N GAYA	GENERAL		Order Dtd. 2026-04-30	BAIL-1
90/2026	29.06.2026	ABLAPL- 7111/2026	S.MOHANTY	GENERAL		Order Dtd. 2026-07-23	
92/2026	29.06.2026	WP (C) - 12688/2023	KARUNAKAR NAYAK	GENERAL		Order Dtd. 2025-10-30	WRIT BRANCH-3
93/2026	29.06.2026	WP (C) - 15836/2011	S BARIK	GENERAL		Order Dtd. 2011-10-28	
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98/2026	29.06.2026	WP (C) – 321/2014	K R SAHU	GENERAL		Order Dtd. 2016-07-27	
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